

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO-1725  
TO BE ANSWERED ON 10.12.2024**

**POPULATION CONTROL PROGRAMMES IN THE COUNTRY**

**1725. SHRI BABUBHAI JESANGBHAI DESAI:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the activities undertaken by Government under Jansankhya Sthirtha Kosh (JSK) and success achieved in attaining goal of National Population Policy, 2000 and the details thereof;
- (b) the steps taken by Government to utilise funds for implementing selected projects, schemes, initiatives and innovative ideas related to family planning during the year 2021-2024.
- (c) the details of funds provided by United Nations Population Fund for population control programme in the country;
- (d) whether the outcome of population control programme has not been satisfactory and if so, the details thereof; and
- (e) the steps taken by Government in this regard?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT ANUPRIYA PATEL)**

(a) to (e) India has achieved a Total Fertility Rate (TFR) of 2.0 as per NFHS-5 (2019–21). This is aligned with the National Population Policy 2000 and the National Health Policy 2017 (TFR of 2.1).

Various schemes implemented by the Government under Family Planning programme are given below:-

- i. **Expanded Contraceptive Choices**, comprises of Condoms, Combined oral contraceptive pills, Emergency contraceptive pills, intrauterine contraceptive device (IUCD) and Sterilization are provided to the beneficiaries. The Contraceptive basket has also been expanded with new contraceptives, namely Injectable contraceptive MPA (Antara

Programme) and Centchroman (Chhaya).

- ii. **Mission Parivar Vikas** is implemented in seven high-focussed states and six North-Eastern states to improve access to contraceptives and family planning services.
- iii. **Compensation scheme for sterilization acceptors**, is provided to beneficiaries to compensate for the loss of wages incurred.
- iv. **Post-pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post-partum Sterilization (PPS) is provided to beneficiaries.
- v. **‘World Population Day Campaign’** and **‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories.
- vi. **Home Delivery of Contraceptives Scheme by ASHAs.**
- vii. **Family Planning Logistics Management Information System (FP-LMIS)** is in place for the management of family planning commodities at all levels of health facilities.

The Ministry of Health and Family Welfare approves the budget proposed by states in the Programme Implementation Plan (PIP), based on their specific needs to manage fertility.

Jansankhya Sthirata Kosh was closed from February 8, 2019, and its functions vested in Department of Health and Family Welfare (DoHFW).

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